

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.60/(MAH)/2009  
CA No.

CORAM:


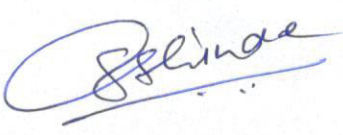
Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2017

NAME OF THE PARTIES: M/s. Tagar Dredging & Marine Engg. Pvt. Ltd.  
V/s.  
Mr. Budhpal Singh Bhati

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	Dr. Deepthi Ankush	Advocate for resp.	
2.	Mr. Sneha Shinde	no. 1 & 2 Adv. for the Petitioner	

COMMON ORDER

T.C.P. No. 60/397-398/CLB/MB/MAH/2009

T.C.P. No. 64/397-398/CLB/MB/MAH/2009

1. Ld. Representatives of rival sides are present. From the side of the Petitioner the Ld. Counsel is seeking time to argue the matter. Time is granted.
2. CP No. 60 of 2009, CP No. 64 of 2009 along with CA No. 265 of 2012 and CA No. 34 of 2015 shall be heard together.
3. Matter is adjourned to 15.02.2017. Date is duly communicated to both the sides.

Dated: 10<sup>th</sup> January, 2017.

Sd/-  
**M. K. SHRAWAT**  
Member (Judicial)